

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.59/2004 IN
O.A.NO.1529/2002

this the 1st day of June, 2004

Hon'ble Shri Kuldip Singh, Member(J)
Hon'ble Shri S.A.Singh, Member (A)

1. Technical Executive Officer's Association
Transport Deptt, Delhi,
Through its Secretary,
Anup Singh Dahiya,
301, LIG Flats Hastsal,
Uttam Nagar, New Delhi-110059.
2. M.Kumar
S/o Sh.M.Prasad,
198, Mohammadpur, Govt.Qtr., Delhi.

...Applicants.
(By advocate: Shri Arun Bhardwaj)

VERSUS

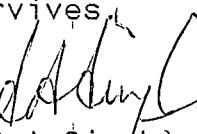
1. Shri Ashok Joshi
Secretary, Ministry of Surface Transport/
Road Transport and Highways, Union of India,
Parivahan Bhawan, Parliament Street,
New Delhi.
2. Mr.Rajeev Talwar
Commissioner of Transport,
Transport Deptt.,
5/9, Under Hill Road, GNCT, Delhi.

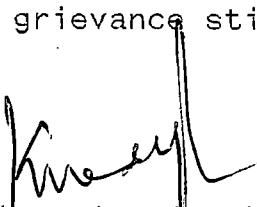
...Respondents.
(By Advocate: Shri Saurabh Ahuja for Shri Ajesh Luthra
for respondent no.2)

O R D E R (ORAL)

By Shri Kuldip Singh, Member(J)

Representation filed by the applicants has been disposed of by N.C.T. of Delhi vide order dated 30.4.2004 and the same was also disposed of by the Union of India. Accordingly, the C.P. is dismissed and notices are discharged. However, the applicants are at liberty to approach before appropriate forum, if any grievance still survives.


(S.A.Singh)
Member(A)


(Kuldip Singh)
Member(J)

/kdr/